## MAHARASHTRA STATE LEGAL SERVICES AUTHORITY, MUMBAI

## 105, High Court, (P.W.D.) Building, Fort, Mumbai -400032A1:D12A4A1:D8A1:D20A1:D12A1:D19A1:D17A1:D16

**Subject**:- Notice for Submission of Original Documents for Technical Bid Evaluation

## Refnce:- MSLSA/Tender/2025/810

Pursuant to the directions of the Hon'ble e-Tender Committee and in accordance with the provisions of Section-II of the e-Tender document, all the bidders listed in Schedule-I below are hereby requested to remain present on the respective date and time mentioned against their names for submission and verification of original documents/certificates submitted online in Technical Bid (B-1), along with the original documents and one set of Xerox copies which were uploaded in the bid.

Bidders who have claimed exemption online for Earnest Money Deposit (EMD) must bring a photocopy of the applicable Government Rule / Resolution / Provision in support of their claim of EMD exemption.

The verification process will be conducted at the following venue:Maharashtra State Legal Services Authority, Mumbai, 105, High Court, (P.W.D.) Building, Fort, Mumbai - 400032.

Scheduled - I				
Sr. No.	Bidder/Tenderer Name	Date (DD-MM-YY)	Time	
A-1	Winsol Solutions Pvt. Ltd.	03-04-25	10:30 a.m.	
A-2	SHREE SWAMI SERVICES	03-04-25	11:00 a.m.	
A-3	SANT GADGEBABA MAHARASJ BEROJGAR SANSTHA	03-04-25	11:30 a.m.	
A-4	Accurex services pvt. Ltd	03-04-25	12:00 noon	
A-5	MDS FACILITIES	03-04-25	12:30 p.m.	
A-6	SAKASH RESOURCES MANAGEMENT PRIVATE	03-04-25	01:00 p.m.	
A-7	Maha Informatics Pvt. Ltd.	03-04-25	02:00 p.m.	

Scheduled - I				
A-8	SACHIN SERVICES	03-04-25	02:30 p.m.	
A-9	SHREE CONSULTANCY SERVICES	04-04-25	10:30 a.m.	
A-10	Nityarth Facility Management and Services	04-04-25	11:00 a.m.	
A-11	FORCE FACILITY MANAGEMENT SERVICES	04-04-25	11:30 a.m.	
A-12	SAVITRIMAI S.B.SEVA SAHA SANSTHA	04-04-25	12:00 noon	
A-13	Dilip Electrical AND Contractor	04-04-25	12:30 p.m.	
A-14	PAYFIN SOLUTIONS PRIVATE LIMITED	04-04-25	01:00 p.m.	
A-15	Lokseva S.B.B.S. Sanstha	04-04-25	02:00 p.m.	
A-16	SAVITRIMAI PRIVATE LIMITED	04-04-25	02:30 p.m.	

NOTE: Any bidder failing to attend the office of MSLSA on the prescribed date, time, and place, will be disqualified from the bid.

By Order

GarPly.

Under Secretary Maharashtra State Legal Services Authority, Mumbai

Date : 28-03-2025